

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 153
(CAA)-32(PB)/2019

IN THE MATTER OF:

Redsea Realty Pvt. Ltd. and
Aakashganga Realty Pvt. Ltd.

.... Applicant/petitioner

Order under Section 230-232

Order delivered on 13.09.2019

Coram:

SH. P. S. N. PRASAD
HON'BLE MEMBER (JUDICIAL)

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)


PRESENT:

For the Petitioner


Mr. P. Nagesh, Mr. Suman Kumar Jha & Ms. Afnaan
Siddiqui, Advs.

ORDER

Ld. Counsel for the petitioner requests for listing the petition in
priority list. Let the matter be listed in priority list on 20.09.2019.

Sd/-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

Sd/-

(P. S. N. PRASAD)
MEMBER (JUDICIAL)

13.09.2019
Ritu Sharma